

O A. No. 471/03

12.10.2004

Hon. Mrs. Meera Chhibber, J.M.
Hon. Mrs. Roli Srivastava, A.M.

None for the applicant in the revised call. It is seen that respondents have filed their counter affidavit on 23.01.2004 but till date applicant has not filed his rejoinder, nor he is present today to press this O.A., which shows he is not interest in prosecuting the case. Accordingly this O.A. is dismissed in default and for non prosecution.



A.M.



J.M.

/m.m./